

for new service, duplicate bills of cellular connection, bill payment, Virtual Calling Cards etc.

In addition, DoT is engaged with these PSUs in formulation of measures for strengthening their financial position.

(e) and (f) BSNL and MTNL are utilising their work force as per their operational and commercial requirements. Both the PSUs decide themselves about the facilities to be extended/withdrawn for their employees.

**Complaints regarding distribution and utilisation of
MPLADS funds**

†1306. SHRI TARUN VIJAY: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the complaints received about the distribution and utilisation of MPLADS funds, the details thereof, State-wise, head-wise and category-wise along with the disposal thereof;

(b) whether complaints were received by Government regarding irregularities and unnecessary and unwarranted delay by Government officials associated with the MPLADS funds in the distribution of the above funds; and

(c) if so, the action taken against those officials?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA): (a) to (c) The Members of Parliament Local Area Development Scheme (MPLADS) was initiated in 1993. Funds are released by Government of India. Implementation is undertaken by District Authorities under the State Governments. Complaints regarding irregularities in implementation are received from time to time; they are sent to the State Governments for enquiry and appropriate action. The enquiry and appropriate action are undertaken by the State Governments. Data on State-wise and category-wise complaints and action taken is not maintained centrally in the Ministry of Statistics and Programme Implementation.

Food Parks Scheme

1307. SHRI DEVENDER GOUD T.: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the reasons for discontinuing the Food Parks Scheme by the Ministry;

†Original notice of the question was received in Hindi.